

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 266/7/HDB/2017
NAME OF THE COMPANY	Progressive Constructions Pvt Ltd
NAME OF THE PETITIONER(S)	African Banking Corporation Tanzania Ltd
NAME OF THE RESPONDENT(S)	Progressive Constructions Pvt Ltd
UNDER SECTION	Sec 7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B. Vijaya Bhaskar	Advocate	98483971130	BV
Attorney for A. Anasuya			

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
R. Raghunandan Rao G. Bhupesh	Sr. Adv Adv	9966622805	R

ORDER

Heard Shri B. Vijaya Bhaskar, Ld. Counsel appearing for Smt. A. Anasuya, Ld. Counsel for the Petitioner and Shri R. Raghunandan Rao, Ld. Senior Counsel along with Shri G. Bhupesh, Ld. Counsel for the Respondent.

At the request of the Ld. Counsel for the Petitioner, post the case on 29.01.2018.


Member (T)


Member (J)